

Declaration of Assets in the form of Real Estate or investments as on 10th April, 2013 as per the Full Court resolution dated 26th July, 1997 and reiterated on 8th July, 2008.

Name of the Judge

JUSTICE J.R. MIDHA

1. Real Estate (Immovable Property)

1.1 Real Estate (Immovable Property) of the Judge

Sl. No.	Description	Remarks
(i)	One leasehold plot measuring 500 sq. mtrs. in Greater Noida.	Sold a flat in East Delhi and purchased this plot from the sale proceeds of the flat
(ii)	One basement admeasuring 13.08 sq. mtrs. in East Delhi.	Acquired prior to the elevation

1.2 Real Estate (Immovable Property) of the Judge's Spouse

Sl. No.	Description	Remarks
(i)	One freehold flat measuring 150.167 sq. mtrs. and basements admeasuring 26.66 sq. mtrs. in East Delhi - to be let out.	Acquired prior to the elevation
(ii)	One-half share in plot measuring 330 sq. mtrs. in South Delhi	Acquired prior to the elevation

1.3 Real Estate (Immovable Property) of the Judge's dependent Son.

Sl. No.	Description	Remarks
(i)	One freehold flat measuring 150.167 sq. mtrs. in East Delhi let out to the tenant.	Acquired prior to the elevation

2. Investments

2.1 Investments of the Judge

2.1.1 Shares - NIL-

2.1.2 Mutual Funds - NIL-

2.1.3 Deposits and other Financial Investments

Sl. No.	Description	Amount (in Rs.)
(i)	Fixed Deposits with Banks	24,00,448.00
(ii)	PPF	23,75,452.72
(iii)	GPF (as on 31.03.2013)	13,10,685.00
(iv)	Investment in Insurance Policies	2,59,676.00
(v)	ICICI Tax Savings Bonds of the Face Value of:	14,700.00

2.1.4 Others

Sl. No.	Description	Amount (in Rs.)	Remarks
(i)	Old Loans recoverable	56,40,924.00	All loans paid by cheque prior to the elevation and duly reflected in the Income Tax returns. It includes loan of Rs.29,39,934.00 given to wife mentioned at Sl.No.2.2.4

2.2 Investments of the Judge's Spouse

2.2.1 Shares

Sl. No.	Description	Number
(i)	Usha Ispat Ltd.	150
(ii)	Mandsaur Ferro Alloys Ltd.	100
(iii)	Nath Pulp and Paper Mills Ltd.	316
(iv)	Essar Steel Ltd.	40

2.2.2 Mutual Funds - NIL-

2.2.3 Deposits and other Financial Investments

Sl. No.	Description	Amount (in Rs.)
(i)	Fixed Deposits with Banks	24,47,611.00
(ii)	PPF	22,38,233.05
(v)	IFCI Family Bonds of the face value of:	10,000/-

2.2.4 Liabilities

Sl. No.	Description	Amount (in Rs.)	Remarks
(i)	Loans repayable	29,39,924.00	Interest free loan taken from husband prior to his elevation.

2.3 Investments of the Judge's dependent Son

2.3.1 Shares - NIL-

2.3.2 Mutual Funds - NIL-

2.3.3 Deposits and other Financial Investments

Sl. No.	Description	Amount (in Rs.)
(i)	Fixed Deposits with Banks	18,57,054.00
(ii)	PPF	15,91,638.67
(v)	ARS Tax Free UTI Bonds of the face value of	71,600.00

(Justice J.R. MIDHA)

Dated: 10.04.2013